

Right of Franchise to Prisoners

432. SHRI PINAKI MISRA :
SHRI MADHAVRAO SCINDIA :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the All India Lawyers' Forum for Civil Liberties had appealed on the eve of recent general elections to the Lok Sabha to ensure that over 2.5 million prisoners in different jails in the country are able to exercise their right of franchise; and

(b) if so, the arrangements made for securing due exercise of their democratic right?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): (a) No, Sir

(b) Does not arise.

12.00 hrs.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra) : The flood situation in Agra, Mathura, Rajasthan and Haryana is grim. Hon'ble Prime Minister had visited Agra. I would like to inform him that no relief has reached Agra where flood situation is grim. Many people have died. Property of crores of rupees has been lost. The flood menace is prevailing for the last 15 days. Services of Army were sought but have not so far been provided. This has resulted in great havoc. Relief operation is going on very slowly. I, therefore, urge upon the Hon'ble Prime Minister to take action to start immediate and long term relief operations.

[English]

MR. SPEAKER : I will ask the Government to look into this

(Interruptions)

[Translation]

SHRI BHAGWAN SHANKAR RAWAT : I would like to say to the Hon'ble Prime Minister that inspite of his assurance, no relief work has been started. We have made requests several time

MR. SPEAKER : Hon'ble Prime Minister has listened to what you have said. I have already told them

(Interruptions)

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : There is also flood in Rajasthan... (Interruptions)

SHRI BRAHAMANAND MANDAL (Monghyr) : I would like to raise a matter on Monghyr... (Interruptions)

[English]

MR. SPEAKER : Please sit down. I am on my legs now. You cannot stand up. Please sit down. That is not the way, please sit down.

Hon. Members, I have a special request to make to you to cooperate with me. Today is the Private Members' day; in the afternoon we will take up Private Members' Business. Before that we have to dispose of the Resolution on Kashmir because today is the last day. It has to go to Rajya Sabha on Monday. So today it has to be completed. Also, we are going to have the election of the hon. Deputy Speaker today. If we proceed with the Zero Hour, we will not have enough time to dispose of all these items. Therefore I have decided not to proceed with the Zero Hour today.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT : I request to Hon'ble Prime Minister..

MR. SPEAKER : Please co-operate. Today election for the office of Deputy Speaker is to be held. There is very little time left. I have requested Hon'ble Prime Minister to look into the matter raised by you. You are not listening to me. Please sit down, this is not allowed

12.04 hrs.

PAPERS LAID ON THE TABLE

Annual Reports and Review of the working of the Scooters India Ltd, Lucknow for 1994-95 and statement for delay in laying these papers

[English]

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : I beg to lay on the Table :

(1) A Copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956

(i) Statement regarding Review by the Government of the working of the Scooters India Limited, Lucknow, for the year 1994-95